

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 149  
TP 134 of 2016 (CP 65 of 2016)  
IA 109 of 2019

**Order under Section 397-398**

**IN THE MATTER OF:**

Sandeep J Dave

.....Applicant

V/s

Environmental Project Mgt Pvt Ltd & Ors

.....Respondent

**Order delivered on ..12/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : None.

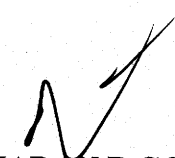
For the Respondent : PCS, Mr. Jatin Kapadia.

**ORDER**

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 21.09.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)